

/419806/2024

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
 (Establishment Section) **Civil Secretariat,**
 Srinagar/Jammu

Subject : Final Selection List-Cum-Allocation of Cadres and Departments for remaining Class IV posts under the provisions of the J&K Appointment to Class -IV (Special Recruitment) Rules, 2020 advertised vide Notification No.01 of 2020 dated 26.06.2020- Release of withheld recommendations thereof.

NOTICE

The following candidate, who has been recommended by the by the Jammu and Kashmir Services Selection Board for appointment to the post of Class-IV (advertised vide Notification No. 01 of 2020 dated 26.06.2020) pursuant to **letter No.JKSSB-SD0SECY(UT)/18/2022-1(7065919) dated 15.05.2024**, is hereby directed to submit his e-mail ID and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar *in person or on the email-ID: lawdepartment4455@gmail.com* within a period of twenty one days positively for uploading the same on the Employee Verification System (EVS), failing which it shall be presumed that he is not willing to take up his appointment as Class-IV in the Department of Law, Justice and Parliamentary Affairs and shall forfeit the right of appointment without any further notice :

S.No.	Name of the Candidate	Parentage	Address	Selection Category	Cadre Allotted
1.	Yash Paul Singh	Rai Singh	Farnot Kathua	OM/ESM	Ganderbal

Reyaz Ali Bhat
 (Reyaz Ali Bhat)

Assistant Legal Remembrancer

04/07/24

No. LAW-Estt/273/2021-10

Dated: 04-07-2024

Copy to the :

1. Director Information, J&K with the request to publish the notice in two leading dailies of Jammu and Kashmir province.
2. Private Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the worthy Secretary.
3. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
4. Concerned file.